RAJYA SABHA

Wednesday, the 2nd August, 1978/the 11th Sravana, 1900 (Safca)

The House met at Eleven $_0f$ the clock. Mr. Chairman in the Chair.

ORAL ANSWERS TO QUESTIONS

Major, Medium and Minor Irrigation Projects

- *361. SHRI B. SATYANARAYANA REDDY: Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state:
- (a) whether the Central Government have formulate^ any new scheme for major, medium and mi'nor irrigation oroject_s in ^the country;
- (b) if so, what is the number of such projects in each State; and
- (c) by when these projects are likely to be completed and what is the irrigation potential of these projects

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH); (a) to (c) A statement ris laid on the Table of the House.

Statement

(a) t₀ (c) No, Sir. Irrigation i_s a State project and irrigation projects are formulated and implemented by the States themselves. The Central Government have, however, fixed a countrywide target for development of an additional irrigation potential of 17 •million hectares during the Medium-Term Plan 1978-83, 8 million hectare., from major and medium projects and .-) million hectares from minor irrigation projects. Bulk of the potential under major and medium irrigation will come from the on-going schemes." The detailed- annual programme for creation of additional irrigation poten, tial including the outlays required is 'feeing finalised in consultation with the «71 LS—1.

State Governments at the time of Annual Plan discussions of each State. New Schemes are being taken up for implementation by the States depending on the availability of resources, the relative priorities, etc. For the current year 1978-79, the target is 2.8 million hectares—1.35 million hectares from major and medium projects and 1.45 million ha. from minor projects.

SHRI B. SATYANARAYANA REDDY: I would like to know from the hon. Minister whether such areas have been included in the backward areas of the country.

SHRI BHANU PRATAP SINGH: I could not follow the question.

SHRI B. SATYANARAYANA REDDY: I would like to know whether such schemes have been formulated in regard to the backward areas of the country also.

SHRI BHANU PRATAP SINGH: Th_e schemes for irrigation are formulated by the State Governments. It is our directive to them that they should also include th_e backward areas.

SHRI B. SATYANARAYANA REDDY: What I wanted to know was how many hectares of land have been brought under irrigation in the backward areas of the country.

SHRI BHANU PRATAP SINGH: That will require a definition of 'backward areas'. This is not readily available, as to what is the figure in regard to the backward areas.

SHRI JAGJIT SINGH ANAND: It is a wrong answer. There are backward areas in each State. No-definition is needed.

MR. CHAIRMAN; You are not allowed,

SHRI JAGJIT SINGH ANAND: Let him apply hi_s mind.

SHRI B. SATYANARAYANA REDDY: In the nine districts of the

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Telengana area and in the four districts of the Rayalaseema area of Andhra Pradesh, how many hectares have been brought under irrigation?

SHRI BHANU PRATAP SINGH: Sir, this is a general questio'n; it does not relate to any particular State. I can give only the figures about the schemes in Andhra Pradesh as a whole. There are siT major and twenty-two medium schemes which have been sanctioned for Andhra Pradesh, and the potential that will be •created...

SHRI B. SATYANARAYANA REDDY: I waited to know about the backward areas of Andhra Pra desh-Karimnagar, Mehboobnagar, Nalgonda, Medak, Warangal, Khammam, Aditebad, Nizamabad and Hyderabad Districts Telengana in and Kurnool, Cuddapah Anantapur, and Chittoor Districts in Rayala seema-whether i'n regard t_0 these districts any schemes have been taken consideration while formulating the scheme for irrigation.

MR. CHAIRMAN: You put a specific question and he can give the information after collecting it.

SHRI LAKSHMANA MAHA-PATRO From the statement laid cfti the Table $i \setminus is see_n$ that this year, out of 17 million hectares that will be covered by the medium-term Plan, for the current year 1978-79, the target is 2.8 million hectares—1.35 million hectares from major and medium projects and 1.45 million hectares from minor-projects. But the problem is, whenever the States come forward with their projects, they are not being easily cleared. And what is being done \(^{o}\) clear them early?

Then, Sir, there are defkieri^back-ward areas in many States, Sfeaa which are not under irrigation, and some of them are also drought-prone. Are these taken into consideration when finalising the programme for the year?

SHRI BHANU PKfiTAp SINGH: Sir, a very large number of schemes are being submitted by the Slate Governments and we try to clear them. But somelimes the schemes are imper feet and they have to be sent back to> the State Governments for information. And the schemes have to be examined in the various departments-. like the Agronomy Department, the Planning Commission, the Central* Water Commission and so. orv So, all that takes time.

MR. CHAIRMAN: Will you take it into consideration on a priority-basis?

SHRI BHANU PRATAP SINGH: Priority is given, but as I have said' earlier, it is up to the State Governments.

SHRI LAKSHMSNA MAHA-PATRO; My question was about the drought-prone areas. Do they give special priority to the drought-prone areas?

SHRI BHANU PRATAP SINGH: We have another programme under rural developme'nt for the development of the drought-prone areas.

SHRI SYED NIZAM-UD-DIN:-The Hon. Minister has mentioned-about the major and minor irrigation schemes, but there' is no" mention of any underground water exploitation scheme. There are certain areas where there is n₀ availability of the above-ground water. They are the drought-prone areas. Therefore, has the Government got any scheme for exploitation of the underground water in those areas where above-ground water is not available, specially the-drought-prone areas?

SHRI BHANU PRATAP SINGH: Most of the minor irrigation schemes are to take out the underground water. There are two kinds of minor schemes: One is to take out water

a the underground; the other is iftilise the surface water. Most of the-scheme_s under the minor irrigation are for the utilisation of the underground water.

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SHRI SYED NIZAM-UD-DIN: How much amount is to be utilised for that? There is no mention here.. Therefore, I wanted to know it.

SHRI BHANU PRATAP SINGH: In the current year, that is, 1978-79, a provision of Rs. 225 crores has been made for the development of the minor irrigation works, and institu-tiottal finance will- also be provided to the tune of Rs. 400 crores. So, in all, Rs. 625 crores will go towards its development.

SHRI SANTOSH KUMAR SAHU: Sir_i the answe_r has been given that irrigation is a Stat_e subject. But there are certain rivers which become the boundary lin_e of different States, and it involves inter-State irrigation schemes. Will the Central Government consider the proposal to take up Central inter-Stat_e projects like the Ganges, Kaveri and Subar-narekha. which are highly flooded every year?

SHRI BHANU PRATAP SINGH: Sir, flood and irrigation are different subjects. As fa_r ss the inter-State rivers are concerned,, we try to bring the states together and try to evolve some agreement between them. As far as floods a^{re} concerned, we have one Ganga Basin Scheme which is Centrally administered.

श्रीमती कृषुवबेन मिर्ग्शिकर जोशी :
सभापित महोवय, स्टेटमेंट में बताया गया है
है कि 1978 से 1983 तक श्राठ मिलियन
हैक्टर फाम मेजर और नौ मिलियन हैक्टर
फाम मीडियम और माइनर इरिगेशन स्कीम्ज
के श्रन्वर श्रायेंगे । में मंत्री महोदय से जानना
चाहती हूं कि इस पीरियड के लिए गुजरात
सरकार की श्रीर में कोई श्रापक पास स्कीम
श्राई है, और यदि श्राई है, तो इसके बारे में
श्रापने कुछ सोचा है कि नहीं ?

श्रो भानु प्रताप सिंह : गृजरात से वारह मेजर स्कीम्ब हैं श्रीर 8 मीडियम स्कीम्ब हैं जिन पर इस समय विचार हो रहा है। SHRI BHAIRAB CHANDRA MA-HANTI: Is there any policy or principle laid down by the Central Government for financing the major, medium and minor irrigation schemes? I mean to ask: What percentage is borne by the State Governments and what percentage is to be borne by the Central Government? Has any policy or principle been formulated?

SHRI BHANU PRATAP SINGHE Sir, I am not aware of any such policy. Mostly it is the State Goveernments which are expected to provide the finance; the Central Government only supplements their resources

SHRI ARVIND GANESH KUL-KARNI: Sir, may I know from the Minister whether he is aware that the dispute between the various States on sharing of water is wasting much of our national effort by not utilising the water for producing more (nod? There is particularly the dispute bet-Maharashtra, Karnataka, Madhya Pradesh and Gujarat on the one side on the sharing of the Goda+ vari and the Krishna waters. Then there is dispute between Karnataka and Tamil Nadu on the sharing of the waters of the Cauvery. I want to know whether the Government has taken any steps to settle at least the Godavari dispute so that the drought. prone areas in the Vidarbha region of Maharashtra will get adequate wate# supply and, if so, at what stage that dispute is. And how many major irrigation schemes from Maharashtra ard pending clearance?

SHRI BHANU PRATAP SINGHT I will reply to the last part of the question first. There are 18 major schemes from Maharashtra which are under consideration.

SHRI ARVIND GANESH KUL-KARNI: At what stage?

SHRI BHANU PRATAP SINGH: I said, under consideration,

MR CHAIRMAN: Under different stages, Yes, Mr. Krishnan,

SHRI ARVIND GANESH KUL-KARNI; What about dispute's? I

SHRI BHANU PRATAP SINGH: iAbout disputes, as I have said earlier, She Union Government is still persisting in its efforts 10 bring about afree-snent between the State Governments.

SHRI U. R. KRISHNAN: Sir, in aome States irrigation i_s -mainly dependent upon underground water and states the sub-soil water level has gone so deep that it is highly impossible to reach the water level. 3 would Hke to know whether there is any proposal with the Government to nationalise the rivers and to attempt to raise the sub-soil water Sevel in the scarcity areas.

SHRI BHANU PRATAP SINGH: "Yes, Sir, w_e are emphasising the conjunctive use ₀f water; that is, surface water is brought, at least we tr_v to bring surface water, so as to recharge <our underground water sources.

SHRI U. R. KRISHNAN: What about nationalisation of the rivers?

SHRI HAREKRUSHNA MALLICK: The recent construction of canals in <the Ganganagar district of Rajasthan Sias been an eye-opener that the arid regions can be converted into green belts. May I know when we are going to take the Ganga-Javnuna complex to the South? When Dr. K. L. Rao was the this matter consideration—the Ganga-Cauvei-y link and the attempt to form am all-India river grid. I would like to know how this suggestion is going <on and whether any definite programme is there and, if so, when it twill be

SHRI BHANU PRATAP SINGH: This question of transferring water "from one river basin to another is Hinder examination!" It is a big" scnerri?. :I* will take some time before we can lform some idea.

.MR. CHAIRMAN: Mr. Yadav. Α straight question, at least today.

SHRI HAREKRUSHNA MALLICK: In view of the fact that nearly orie^ third of the country is remaining without irrigation...

This matter is MR. CHAIRMAN: being considered.

SHRI HAREKRUSHNA MALLICK: We cannot go and beg for food in other countries. The whole question is, nearly one-third of the country" is waiting for irrigation. How long are we to wait? Already 30 years are over.

MR. CHAIRMAN; Please resume your seat. Mr. Yadav.

श्री रामानन्द थादव : श्रीमन् बिहार एक कृषि - प्रधान प्रांत है। मैं सरकार से यह जानना चाहता हं कि सरकार ने ग्राज तक बिहार राज्य को कृषि संबंधी मीडियम मेजर और माइनर इरिगेशन के लिए जो अन्दान सैंकशन किया है स्टेट के पैमाने पर, वह कितना रहा है ग्रीर करेन्ट ईयर में ग्रभी कितना है; ग्रीर क्या सरकार इस बात पर विचार करेगी कि चंकि कृषि -प्रधान प्रांत होने के कारण वहां इरिगेशन का महत्व बहुत बढ़ जाता है ग्रत: जो स्कीम विहार सरकार ने भारत सरकार को मेजर और माइनर इरिगेशन के लिए इस करेन्ट ईयर में दिया है क्या उसको जत्द से जन्द क्लियर करेगी और अधिक से ग्रधिक अनुदान देने की कोणिण करेगी ?

थी भान प्रताप सिंह : श्रीमन् बिहार की योजनाएं भी हमारे पास हैं, 24 बड़ी है ग्रीर 15 मध्यन हैं, ग्रीर उन को जल्दी से जल्दी क्लियर करने की कोशिश की जा रही है। कुछ काम हुआ भी है। विहार की कठिनाई यह है कि जो इरिगेशन पोटेन्सियल पैदा भी किया गया है उसका युटिलाइजेशन कम हो रहा है।

MR, CHAIRMAN: Next question.

SHRI AMARPROSAD CHAKRA-BORTY: One point.

MR. CHAIRMAN: No.

SHRI AMARPROSAD CHAKRA-BORTY: With regard to **the** Lower Damodar scheme, the West Bengal Government has said that most of the districts will be flooded if this scheme is given effect to. I want to know whether the Minister has received any representation to that effect from the West Bengal Government—to change the scheme—and whether the Government is taking any action. This is a very vital issue...

SHRI BHANU PRATAP SINGH: I have noted the suggestion and I will consider it.

High-Power Committee Appointed to Inquire into the Panchayatiraj Institu.

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*362. SHRI YOGENDRA SHARMA:f SHRI INDRADEEP SINHA: SHRI BHUPESH GUPTA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) what is the number of meetings so far held by the high-powered com mittee appointed by the Central Gov ernment to inquire into the working of the Panchayati Raj Institutions;
- (b) whether the committee has submitted its reports; and
- (c) if so, what are the recommendations made therein and what decision Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SNGH): (a) Four formal meetings.

- (b) No, Sir.
- (c) Does not arise.

श्री योगेन्द्र शर्मा : मान्यवर, यह प्रश्न जो हम ने किया है यह सत्ता के जनसांत्रिक विकेट्यीकरण के प्रश्न से संबंधित है और सत्ता

fTh_e question was actually asked on the floor of the House by Shri Yogendra Sharma.

के जनतांतिक विकेन्द्रीकरण का प्रश्न हमारे कृषि मंत्री महोदय के मत्थे या गया है इस के लिए हम को उन से हमदर्दी है। कृषि और सत्ता के विकेन्द्रीकरण का प्रश्न एक मंत्रालय के लिए हल करना मुश्किल है और इसी लिए मेरे प्रश्न का कोई लिखित उत्तर नहीं दिया गया और जो भी मौखिक उत्तर दिया गया है उसी के संबंध में हम को प्रश्न पुछना है ॥

जो कमेटी बहाल की गयी है—ग्रजों क मेहता कमेटी, उस कमेटी ने पिछले जून महीने में जयपुर में पत्नकारों से बातचीत करते हुए यह कहा था कि जुलाई के अंत तक हम अपनी रिनोर्ट दे देंगे। क्या माननीय मंत्री जो का ध्यान उन के इस कथन की ग्रोर गया है?

साथ ही साथ उस में उन्होंने यह भी कहा: कहा था कि बंगाल में जो ग्रभी गांव पंचायतों. के चुनाव हुए हैं वह पार्टी के आधार पर हुए हैं और इस के बाद उन्होंने पत्रकारों से बात करते हुए उसी सिलसिले में यह कहा कि दूसरी जगह का अनुभव है कि इन चुनावों को पार्टी के आधार पर न कर के व्यक्तिगत आधार पर कराया जाना चाहिए। हम विहार से यात हैं और अभी विहार में चुनाव हुए और बिहार का अनुभव है कि यदि पार्टी के आधार पर गांव पंचायतों के चुनाव नहीं होंगे या नहीं होते हैं तो एक मान ग्राधार रह जाता है जाति का और सांप्रदायिकता का। जिस को हम कहते हैं टेडीजनल लायलिटी का बाधार रह जाता है और इसी लिये हम बिहार में देखते हैं कि बिहार में जो चनाव हुए उन में सैकड़ों व्यक्तियों की जानें गयीं। खद सरकारी चाकड़ों के मृताबिक पुलिस को 18 बार गोली चलानी पड़ी। इस के मुकाबले में हम बंगाल में देखते है कि अपेक्षाकृत गान्ति पूर्वक चुनाव हुए।

श्री योगेन्द्र शर्मा: तो हम चाहते हैं कि इस के बारे में क्या माननीय मंत्री महोदय कोई राय इस सदन के सामने रखेंगे क्योंकि जिस कमेटी को उन्होंने बनाया है उस कमेटी